183

an effective infrastructure for Standardisation, Testing and Quality Control (STQC), the Department of Electronics. STQC Directorate have already set up/promoted 4 Electro-Regional Test Laboratories (ERTLs), one Centre for Reliability and 15 Electronics Test & Development Centres (ETDCs) located at various places in the country. These Laboratories / Centres have equipped with modern/sophisticated test and calibration facilities for testing the electronic products as requirements of both domestic and export markets.

- (b) and (c) No specific complaint in this regard has been received in the Department of Electronics.
- (d) At present, the testing of electronic products for quality is voluntary except in cases where major of Telecomusers like Department munication. Department of Space and the Ministry of Defence insist on Quality Certificate mainly from departmental laboratories. The testing available at Electronics facilities Laboratories/Electro-Regional Test nics Test and Development (ERTLs/ETDCs) can be made use for different types of Quality Certificates. Recently, a quality certification scheme for consumer products such as TV sets and Personal Computers has been introduced by Bureau of Indian Standards (BIS) and Department Electronics, Standardisation & Quality Control (STQC) Directorate.

Under the Consumer Protection Act, 1986, a three-tier quasi-judicial macdinery at district, State and national consumer redressal of levels for grievances has been set up.. A Consumer Interface Cell is also operating Electronics Department of which takes up the complaints from consumer directly with the manufacturers of consumer electronic items.

Three Indian Laboratories viz. Elec-Laboratories tronic: Regional Test locat I at Delhi, Calcutta and Bom-

bay set up under the Department of Electronics have been authorised International Electro-technical mission for Quality Assessment Electronics Components (IEQC). Geneva as Independent Test Laboratories (ITLs) which can test certify electronic components for export to 24 Member countries ing USA, USSR, Japan,, South Korea, FRG, UK and other European countries.

Delinking Indian Olympic Association from politicians

3141. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration to delink the Indian Olympic Association from politicians:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

The Indian Olympic Association is an independent and autonomous body. being a Society registered under the Registration of Societies Act.

(b) and (c) Do not arise.

Making social service compulsory for getting Government jobs

- 3142. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration to make social service compulsocy getting Government jobs;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

AND MINISTER THE PRIME PUB-MINISTER OF PERSONNEL, LIC GRIEVANCES AND PENSIONS